NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/190 & 191/2017

IN

PETITION NUMBER

: TCP/209/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam & 6 others

NAME OF THE RESPONDENT(S)

: M/s Shanti Enterprises Electricals Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

[1] P.H. Avindh Pandin Er. Advo Cate M. Licharan Caivihai

Councer M Petitioner

2. RAHUL BALADI

VISHNU MOHAN

for Respondent

ORDER

Counsel representing both the parties are present and submitted that the matter is likely to be settled between the parties and prayed time for making submissions on the final outcome of the settlement talks. The Observer has submitted his report to the Registry. The Registry is directed to furnish a copy of the report to both the parties. Put up on 02.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc